

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-518**

(IB)-625(PB)/2018

CA/508/2018, CA/41/2019, CA/85/2019, CA/358/2019, CA/625/2019,  
CA/647/2019, CA/854/2019, CA/855/2019, CA/1087/2019, CA/2806/2019,  
CA/1043/2020, IA/4500/2020, Cont. P/13/2021, Appeal (IBC)/16/2021,  
IA/541/2021, IA/1298/2021, IA/2875/2023, IA/5098/2023

**IN THE MATTER OF:**

Pankhuri Investments & Securities Ltd.

**.....Applicant**

**Vs.**

Shreedhar Milk Foods Ltd.

**.....Respondent**

**SECTION**

U/s 7 of (IBC) in Liq.

**Order delivered on 15.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Ms. Pratiksha Bansal, Mr. Rajiv Bhatnagar, Advs. in  
IA/2875/2023  
Mr. Rony John, Mr. Piyush Swami, Mr. Amay Bahri, Advs.  
in Appeal (IBC)/16/2021 & IA/1298/2021  
Mr. Rajesh Rattan, Mr. Aditya Kumar, Advs. in  
IA/5098/2023  
Mr. Ashish Verma, Ms. Salonee Keshwani, Advs. in  
IA/2875/2023

For the Respondent :  
For the Liquidator : Mr. Nishant Gaurav Gupta, Liquidator

**ORDER**

Due to paucity of time, the matter is listed on **21.05.2024.**

**Sd/-  
(Court Officer)**